

/// A copy (In English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution) and the Central Warehousing Corporation for the year 2005-2006. [Placed in Library. See No. L.T.2012/05]

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRIMATI AMBIKA SONI (Punjab): Sir I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:

- (i) Eighty-fourth Report on Demands for Grants (2005-06) of the Department of Road Transport and Highways;
- (ii) Eighty-fifth Report on Demands for Grants (2005-06) of the Ministry of Culture;
- (iii) Eighty-sixth Report on Demands for Grants (2005-06) of the Department of Shipping;
- (iv) Eighty-seventh Report on Demands for Grants (2005-06) of the Ministry of Tourism; and
- (v) Eighty-eighth Report on Demands for Grants (2005-06) of the Ministry of Civil Aviation.

REPORT OF THE RAILWAY CONVENTION COMMITTEE

SHRI DWIJENDRA NATH SHARMAH (Assam): Sir, I lay on the Table a copy (in English and Hindi) of the Second Report of the Railway Convention Committee (2004) on "Rate of Dividend for (2005-2006) and Other Ancillary Matters".

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): With

[29 April, 2005]

RAJYA SABHA

your permission, Sir, I rise to announce that Government business during the week commencing Monday, the 2nd of May, 2005, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the working of following Ministries:-
Environment and Forests and Consumer Affairs, Food and Public Distribution.
3. Consideration and passing of the Coastal Aquaculture Authority Bill, 2004.
4. Consideration and passing of the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005 after it has been passed by Lok Sabha.
5. Consideration and passing of the Private Security Agencies (Regulation) Bill, 2005.

GOVERNMENT BILL

The Appropriation (No. 2) Bill, 2005, as passed by Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM): Sir, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move:

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006, as passed by Lok Sabha, be taken into consideration.

The question was proposed.

DR. K. MALAISAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, I have got special thanks for you for having made me the opening batsman to talk on the subject. I will not go to 'century' for paucity of time but I will try to take as many runs as possible within the time allotted by you. Sir, how many minutes have you given?